

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS APPEAL No. 10788 of 2021 - DB

[Arising out of Order-in-Original/Appeal No KND-CUSTM-000-15-2019-20 dated 24.12.2019 passed by Commissioner of CUSTOMS-KANDLA]

RICHIES CARGO LOGISTICS PVT LTD

...Appellant

A Company Incorporated Under The Companies Act 1956
Having Its Sector-2 Plot No 138 Tenament No 138
Tenament No 3 Gandhidham
Kutch, Gujarat – 370205

VERSUS

C.C.-KANDLA

...Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

APPEARANCE:

Shri Hardik Modh, Advocate for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 24.06.2024
DATE OF DECISION: 20.09.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10787 of 2021 – DB.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

AD